

Information Note to the Press (Press Release No. 95/2023)

For Immediate Release

Telecom Regulatory Authority of India

TRAI Release Draft Telecommunication Mobile Number Portability (Ninth amendment) Regulations, 2023 for stakeholders' comments.

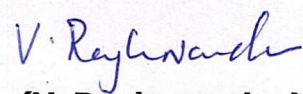
New Delhi, 27th September 2023 – The Telecom Regulatory Authority of India (TRAI) has today released Draft Telecommunication Mobile Number Portability (Ninth amendment) Regulations, 2023 for stakeholders' comments.

2. Telecommunication Mobile Number Portability Regulations, 2009 (8 of 2009) issued by the Telecom Regulatory Authority of India lays down the regulatory framework for Mobile Number Portability (MNP) in the country. Till date eight amendments of the Telecommunication Mobile Number Portability Regulations, 2009 have been issued.

3. In the recent past, DoT, through its various communications to TRAI, made certain suggestions in respect of regulatory framework for Mobile Number Portability. Keeping in view the suggestion of DoT, the Authority has decided to issue draft amendment regulations for stakeholders' comments.

4. In this regard, **Draft Telecommunication Mobile Number Portability (Ninth amendment) Regulations, 2023**, seeking inputs from the stakeholders have been placed on TRAI's website (www.trai.gov.in). Written comments on the issues raised in the draft amendment regulations are invited from the stakeholders by 25th October 2023.

5. The comments may be sent to Shri Akhilesh Kumar Trivedi, Advisor (Network, Spectrum & Licensing), TRAI, preferably in electronic form at advmn@traigov.in. For any clarification/information, Shri Akhilesh Kumar Trivedi, Advisor (Network, Spectrum & Licensing), TRAI may be contacted at Telephone Number +91-11-23210481.


(V. Raghunandan)
Secretary, TRAI